

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA

UNSTARRED QUESTION NO. 1710
TO BE ANSWERED ON DECEMBER 09, 2015

BSUP/IHSDP/JNNURM

No. 1710 SHRI B.S. YEDIYURAPPA:
 SHRI SHIVKUMAR UDASI:
 SHRI P.V. MIDHUN REDDY:
 SHRI PINAKI MISRA:
 SHRI NANDI YELLAIAH:
 SHRI JASVANTSINH SUMANBHAI BHABHOR:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government is running programmes such as the Basic Services to Urban Poor (BSUP)/ Integrated Housing and Slum Development Programme (IHSDP)/ Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in the country;
- (b) if so, the details thereof, State and UT-wise;
- (c) the funds sanctioned/released/utilised during the last three years including the current year, State-wise; and
- (d) the progress made so far under the said schemes and the steps taken/being taken for better implementation of the said schemes?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
(SHRI BABUL SUPRIYO)

(a) : Yes, Madam. Government of India launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3rd December, 2005 for assisting States/UTs in providing housing and basic civic facilities like water, sanitation etc. to urban poor/ slum dwellers initially in 65 select cities under the Basic Services to the Urban Poor (BSUP) and in other cities and towns, under Integrated Housing and Slum Development Programme (IHSDP). Government has recently extended the Mission period upto 31.03.2017 for completing on-going work only on the projects sanctioned upto 31.03.2012.

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(b) to (d): Under BSUP component of JNNURM, a total of 480 projects with a total project cost of Rs. 23,170.23 Cr involving Central share of Rs. 11,292.31 Cr for construction of 7,94,091 houses have been approved. Construction of 6,42,384 houses have been completed of which 4,82,947 houses are now occupied.

Under IHSDP component of JNNURM, a total of 1032 projects with a total project cost of Rs. 9,644.77 Cr involving Central share of Rs. 6,203.44 Cr for construction of 4,56,650 houses have been approved. Construction of 3,41,320 houses have been completed of which 2,84,597 houses are now occupied.

State/UT-wise details of progress of construction of houses as well as funds (Government of India assistance) released/utilised during the last three years including the current year under BSUP and IHSDP components of JNNURM are at Annexure-I and II respectively.

Review of the status of ongoing projects under these schemes are made on basis of Quarterly and Monthly Progress Reports, in the meetings of Central Sanctioning and Monitoring Committee (CSMC) and Review meetings at the level of Secretary (HUPA). State/UT governments have been requested to (i) complete the ongoing projects as early as possible within the extended period of JNNURM i.e. by 31.03.2017, (ii) submit anticipated fund requirements for the current year 2015-16, (iii) submit plan of action for completion of ongoing projects and (iv) submit the project completion certificates.

State/UT wise Financial progress and Physical progress made so far alongwith Funds released during last three years including the current year in BSUP under JNNURM

Sl. No.	State and UTs	No. of Project Approved	No. of Cities Covered	Project Cost	Central Share Approved	Cumulative Central share Released	Central Share Released During last three years including current year	DUs Sanctioned	Construction Completed	DUs in Progress	DUs Occupied
1	A&N Island	-	-	-	-	-	-	-	-	-	-
2	Andhra Pradesh	22	3	1,570.87	654.75	700.32	64.00	51,132	41,655	9,477	30,483
3	Arunachal Pradesh	3	1	60.94	54.46	54.46	41.80	996	244	752	100
4	Assam	2	1	108.44	97.60	64.19	15.39	2,260	416	1,844	416
5	Bihar	3	1	11.25	5.07	78.19	-	480	480	-	480
6	Chandigarh (UT)	4	1	669.02	300.94	379.03	4.74	17,696	12,736	4,960	12,159
7	Chhattisgarh	9	1	324.71	254.84	211.21	41.92	16,202	7,672	8,530	4,876
8	D&N Haveli	-	-	-	-	-	-	-	-	-	-
9	Daman & Diu	-	-	-	-	-	-	-	-	-	-
10	Delhi	16	1	2,555.17	1,163.04	1,118.17	644.93	55,424	27,344	28,080	585
11	Goa	-	-	-	-	1.15	-	-	-	-	-
12	Gujarat	27	5	2,033.08	987.30	935.69	255.60	1,11,104	1,03,622	7,482	84,110
13	Haryana	2	1	57.28	27.81	31.18	-	2,896	2,896	-	342
14	Himachal Pradesh	1	1	6.42	5.14	7.37	-	176	88	88	-
15	Jammu & Kashmir	5	2	162.39	134.44	52.38	5.23	6,677	1,040	5,637	1,040
16	Jharkhand	7	2	69.60	52.50	82.18	-	2,490	2,048	442	1,013
17	Karnataka	18	2	837.80	405.29	384.89	68.14	27,925	25,642	2,283	20,071
18	Kerala	7	2	313.92	213.44	213.91	81.08	21,779	16,541	5,238	15,949
19	Lakshdweep	-	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	21	4	473.44	230.75	263.49	37.02	24,728	21,736	2,992	6,128
21	Maharashtra	55	5	4,275.69	2,055.92	2,083.04	333.57	99,387	74,282	25,105	46,913
22	Manipur	1	1	51.23	43.91	43.91	10.98	1,250	1,248	2	1,248
23	Meghalaya	3	1	36.53	28.51	36.21	10.09	648	176	472	96
24	Mizoram	3	1	91.02	79.73	79.73	39.67	1,096	915	181	-
25	Nagaland	1	1	133.08	105.60	105.60	26.40	3,504	3,424	80	1,992
26	Orissa	6	2	66.45	48.18	46.72	15.52	2,081	1,605	476	1,413
27	Puducherry	3	1	50.74	34.41	38.02	8.08	1,326	1,246	80	600
28	Punjab	3	2	90.87	45.39	47.49	21.09	4,640	3,892	748	88
29	Rajasthan	3	2	245.95	105.25	131.64	46.18	6,896	3,974	2,922	707
30	Sikkim	3	1	33.58	29.06	29.06	7.26	254	221	33	110
31	TamilNadu	51	3	2,285.16	1,022.22	1,022.00	372.64	89,720	74,792	14,928	68,527
32	Telangana	17	1	1,631.81	680.39	722.36	71.06	72,390	64,300	8,090	46,293
33	Tripura	1	1	16.73	13.96	13.96	-	256	256	-	256
34	Uttar Pradesh	67	7	1,637.66	798.04	876.60	53.11	45,599	38,690	6,909	29,518
35	Uttarakhand	8	3	29.71	23.03	28.16	9.26	653	417	236	201
36	West Bengal	108	2	3,239.68	1,591.33	1,579.49	579.03	1,22,426	1,08,786	13,640	1,07,233
Total (BSUP):-		480	62	23,170.23	11,292.31	11,461.79	2,863.80	7,94,091	6,42,384	1,51,707	4,82,947

Annexure referred to LS-USQ - 1710 for answer on 9th December 2015

State/UT wise Financial progress and Physical progress made so far alongwith Funds released during last three years including the current year in IHSDP under JNNURM

Sl. No.	State and UTs	No. of Project Approved	No. of Cities Covered	Project Cost	Central Share Approved	Cumulative Central share Released	Central Share Released During last three years including current year	DUs Sanctioned	Construction Completed	DUs in Progress	DUs Occupied
1	A&N Island	1	1	9.88	8.90	5.53	-	-	-	-	-
2	Andhra Pradesh	45	33	692.29	440.66	425.50	45.25	28,250	23,287	4,963	9,848
3	Arunachal Pradesh	1	1	9.95	8.96	8.96	4.48	176	176	-	-
4	Assam	16	16	60.98	50.11	46.55	11.44	4,323	2,997	1,326	3,404
5	Bihar	32	28	757.89	380.79	276.96	171.61	28,623	9,603	19,020	28,623
6	Chandigarh (UT)	-	-	-	-	-	-	-	-	-	-
7	Chattisgarh	18	17	197.37	138.93	158.85	40.53	15,782	10,990	4,792	4,911
8	D&N Haveli	2	1	5.74	3.34	1.67	-	144	48	96	-
9	Daman & Diu	1	1	0.60	0.51	0.29	-	14	14	-	14
10	Delhi	-	-	-	-	-	-	-	-	-	-
11	Goa	-	-	-	-	0.70	0.70	-	-	-	-
12	Gujarat	39	36	340.69	204.48	247.00	101.25	21,461	14,422	7,039	4,808
13	Haryana	23	15	252.58	190.73	188.96	35.10	10,327	9,783	544	9,672
14	Himachal Pradesh	8	8	72.71	48.79	37.94	13.55	1,954	730	1,224	302
15	Jammu & Kashmir	49	36	145.49	112.75	109.50	37.84	7,531	5,569	1,962	6,399
16	Jharkhand	10	10	144.15	86.66	86.98	21.32	7,613	5,164	2,449	5,058
17	Karnataka	34	32	410.30	222.56	221.77	3.17	17,237	17,237	-	15,651
18	Kerala	53	45	188.40	140.38	165.17	21.33	20,384	18,248	2,136	17,879
19	Lakshdweep	-	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	50	48	235.34	160.31	194.52	60.55	13,635	11,397	2,238	949
21	Maharashtra	119	84	1,901.64	1,164.94	1,163.14	436.47	77,885	49,681	28,204	24,084
22	Manipur	6	6	43.38	32.35	32.35	-	2,829	2,816	13	2,816
23	Meghalaya	2	2	28.57	12.63	15.70	4.48	584	340	244	48
24	Mizoram	8	6	39.27	29.78	29.78	-	1,950	1,950	-	1,950
25	Nagaland	2	2	71.86	41.30	41.30	11.38	2,761	1,360	1,401	2,281
26	Orissa	38	35	280.89	188.72	163.29	47.58	12,742	9,086	3,656	9,047
27	Puducherry	1	1	8.38	2.61	2.74	-	216	72	144	9
28	Punjab	5	4	54.60	25.90	89.71	22.94	2,397	1,642	755	1,300
29	Rajasthan	66	57	814.03	492.47	535.50	217.85	36,250	25,116	11,134	27,029
30	Sikkim	1	1	19.91	17.92	17.92	8.96	39	39	-	39
31	TamilNadu	94	93	566.11	400.38	398.77	70.63	37,715	35,577	2,138	34,142
32	Telangana	28	22	302.52	227.85	232.18	32.55	11,288	9,495	1,793	5,924
33	Tripura	5	5	43.64	38.05	38.05	3.50	3,115	3,115	-	3,115
34	Uttar Pradesh	159	136	955.75	605.75	718.18	34.97	36,728	22,479	14,249	16,761
35	Uttarakhand	21	18	106.27	60.88	73.09	10.33	3,262	1,726	1,536	1,451
36	West Bengal	95	81	883.58	663.06	703.23	56.87	49,435	47,161	2,274	47,083
Total (IHSDP):-		1032	881	9644.77	6,203.44	6,431.80	1,526.64	4,56,650	3,41,320	1,15,330	2,84,597